## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

## LOK SABHA UNSTARRED QUESTION NO. 491 TO BE ANSWERED ON 20.07.2016

**Modernisation of Stadiums** 

## 491. SHRI K. ASHOK KUMAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether many stadiums are unfit for sports in the country;

(b) if so, the details thereof;

(c) whether the Government has any plan to modernise some of the stadiums in the country to bring them at par with international standards; and

(d) if so, the details thereof?

## ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

Sports is a State subject and, therefore, it is primarily the (a) & (b) responsibility of the State Government to create adequate sports in infrastructure the country. The Central Government complements/supplements the efforts of the State Governments. Therefore, the Ministry does not maintain any record of Stadia under the State Governments which are unfit for sports in the country. However, the five Stadia, viz., Dr. Karni Singh Shooting Range, Dr. Shyama Prasad Mukherjee Swimming Pool Complex, Indira Gandhi Stadium Complex, Jawaharlal Nehru Stadium and Major Dhyan Chand National Stadium

managed by the Sports Authority of India (SAI), an autonomous body under the aegis of the Ministry of Youth Affairs & Sports, are all being used for sports activities.

(c) & (d) Under the Special Package approved by the Government for strengthening of Sports facilities in Jammu & Kashmir, renovation/ mordernisation of existing Bakshi Stadium at Srinagar and MA Stadium at Jammu to international standard is being undertaken at total estimated cost of Rs.84 crore.

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